

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1308  
ANSWERED ON:21.03.2012  
COST OF PROFESSIONAL COURSES  
Virendra Kumar Shri

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether professional courses in the country are becoming costlier continuously;
- (b) if so, whether the Government proposes to take any effective steps to curtail the fees of these courses;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefore?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (d): The fee to be charged by technical programmes in AICTE approved institutions is fixed by State Level Fee Committee constituted by the respective State Governments under the direction of Hon'ble Supreme Court in the TMA Pai foundation and others Vs State of Karnataka and others, WP(C) 317 of 1993. As regards IIMs, the Memorandum of Association of all IIMs empowers the respective Board of Governors to fix the fees and the matter of fixing of fees does not fall within the jurisdiction of the Government.

To ensure that the deserving students from weaker sections are not denied admission to institutions of higher learning on account of lack of resources following steps has been taken:-

1. The All India Council For Technical Education (AICTE) has notified a Tuition Fee Waiver Scheme for sons & daughters of parents having annual income of less than Rs. 4.5 lakhs from all sources which is mandatory for all AICTE approved technical institutions offering Bachelor programme, Diploma, Post Diploma programme of three/ four years of duration. The seats upto maximum 5% of sanctioned intake per course supernumerary in nature are available for these admissions
2. The India Institutes of Management(IIMs) provide need based scholarship/financial assistance to the students the quantum of which is decided on case to case basis by Committees constituted at IIMs for the purpose
3. The Government has launched a scheme to provide full interest subsidy during the period of moratorium on Education loan taken by students belonging to Economically Weaker Sections from scheduled banks under the Educational Loan scheme of the Indian Banks' Association, for pursuing any of the approved courses of studies in technical and professional streams, from recognized institutions in the country.